

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 796**  
ANSWERED ON 17.09.2020

**USAGE OF RUN OFF WATER FROM TAPI RIVER**

796. SHRIMATI RAKSHA NIKHIL KHADSE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the usage of run off water from Tapi River flowing largely from Maharashtra State originating in Madhya Pradesh and getting merged in Arabian Sea in Gujrat State;
- (b) the quantity of water flowing through without utilisation/usages into sea every year;
- (c) whether a Mega Recharge Project, a Pilot project of its kind to artificially recharge ground water and support the deepening ground water level, from the State of Maharashtra and Madhya Pradesh and if so, the details thereof;
- (d) whether Inter-State Board is taking initiative to organize a joint meeting with all concerned States to work out and early implementation of this scheme; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)

(a) to (b) As per sub-basin wise water balance study carried out by National Water Development Agency (NWDA) in the year 2002, yield of Tapi basin up to Ukai dam at 75% dependability works out to be 8632 MCM (Million Cubic Meter). The utilization from existing, ongoing and future irrigation projects, domestic and industrial use, Salinity Control and Environmental & Ecological needs in ultimate stage is 12080 MCM. After accounting for regeneration to the tune of 2845 MCM, surface water balance is (-) 5319 MCM.

(c) A mega recharge scheme of ground water in Tapi alluvial basin has been proposed by Tapi Irrigation Development Corporation (TIDC), Department of Water Resources, Government of Maharashtra, Jalgaon. The Scheme envisages construction of a diversion weir at Khariya Gutli Ghat dam site, comprising of a right bank canal along the fault (through the pervious Bazada zone) and left bank canal up to Icchapur. During the monsoon season the waters from the canals will be released in rivers, nallas crossing the canal through escapes which will recharge the area in bazada zone. By doing so, the ground water resources would be augmented in the entire area of influence in Madhya Pradesh and Maharashtra States.

(d) to (e) As informed by Government of Maharashtra, detailed discussions were held in the 28<sup>th</sup> Inter-State Control Board meeting of Maharashtra and Madhya Pradesh, (Principal Secretary level) on 26/10/2016 at Bhopal (M.P.). However, no final consensus is achieved as yet.

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